

DIVISION BENCH  
COURT - I

**S-11**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IBPP)/1(KB)2022  
IA(I.B.C)/783(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	SHREEMATI FASHIONS PRIVATE LIMITED
UNDER SECTION	SECTION 54C (1)

**Appearances (via video conferencing/physically)**

Mr. Rahul Parasrampur, Adv. ] For the Resolution Professional  
Ms. Saloni Agarwal, Adv. ]

**O R D E R**

1. Ld. Counsel for the Resolution Professional present.
2. **IA(I.B.C)/783(KB)2024**
  - a. Ld. Counsel appearing for the RP while moving this petition seeks time to produce an order passed by the NCLT, Jaipur Bench.
  - b. At request, post this matter again on **25/04/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**